

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 209
5/47/2013

IN THE MATTER OF:

Manab Chakraborty

... **Applicant/Petitioner**

Versus

Dr. Rahul Kumar And Ors.

... **Respondent**

Under Section: 397-398

Order delivered on 14.03.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Sushil Tekriwal, Dr. Mamta Tekriwal, Adv.

For the Respondent : Adv. Krishna Kumar R.S. for Respondent No. 3

ORDER

Due to paucity of time, the matter is re-notified to 08.05.2023.



COURT OFFICER